request for purposes of the solution of the differences between the two countries If that fails unfortunately, then we will see what we can do

Shri Tangamani: One more question

Mr Speaker: I have allowed a number of questions

Water-Logging

Shri Ram Krishan.
Shri Prakash V. Shastri:
Shri Ajit Singh Sarhadi:
Shri D. C. Sharma:
Shri Barrow:
Shri Kamal Singh

Will the Minister of Irrigation and Power be pleased to state

- (a) the extent and nature of the water-logging problem in India,
- (b) whether it is limited to Punjab or there are areas in other States also which have been affected by waterlogging.
- (c) whether it is a fact that the Government of India have decided to tackle this problem on an all-India basis and give it priority,
- (d) if so, whether any scheme has been formulated for this purpose, and
 - (e) the details thereof?

The Minister of Irrigation and Power (Hafiz Mohammad Ibrahim): (a) and (b)

(1) Nature of problem

Water-logging refers to the phenomenon of undue rise of sub-soil water level, which, in consequence, becomes harmful to crops and foundations of buildings. It has to be distinguished from stagnation of raim water over plain areas caused by inadequate surface drainage. But, areas affected by congestion of drainage, whether on surface or sub-surface, are commonly referred to as 'water-logged'

In the Punjab, the problem is rise of sub-soil water level as well as surface drainage congestion. In States like West Bengal and Bihar, the problem of surface drainage congestion is much more acute than that of rise of subsoil water

(11) Extent of the problem

No regular statistics have been maintained regarding the water-logged areas and the rate at which they are increasing According to the available figures, the Punjab, West Bengal, and UP are the worst-affected States, followed by Mysore, Bombay and parts of Orissa Below are given figures of the affected areas in these States

State	Area water-logged (acres in il ousands)
Punjab	3270 (Water table
	between o to 5 deep)
UP	1889
West Bengal	2551
Bombay	80
Orissa	17
Mysore	29

(c) to (e) The problem chiefly the State concerns Governments which are responsible for formulation and execution of schemes to improve surface drainage and to lower the sub soil water level in the affected tracts A number of schemes for improvement of surface drainage have been taken up by the Governments of the Punjab and Uttar Prade h At the last meeting of the Central Flood Control Board held in December, 1958. it was decided that more attention should be paid to anti-water-logging measures The areas affected will have to be surveyed and after detailed investigations, suitable schemes will be formulated by the State Governments to deal with the problem of dramage

Shri Ram Krishan: In the statement I find that the most effective State is Punjab In view of this fact, may I know the nature of the help to be given to Punjab for anti-water-logging measures?

Hafiz Mohammad Ibrahim. There are 32 schemes relating to major works and some in regard to minor works are at present under investigation. and some of them are being

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worked upon; and whatever help could be rendered by the Centre has been given to them.

Shri Ram Krishan: May I know whether any financial help has been given for this purpose so far?

Hafis Mohammad Ibrahim; Rs. 87 lakhs were spent last year, and the question as to what amount should be given is under correspondence between the two Governments.

Shri D. C Sharma: In the statement it is said that more attention should be paid to anti-water-logging measures. May I know what those anti-waterlogging measures are, and the nature of the "more attention" that is going to be paid to them?

Hafiz Mohammad Ibrahim: There are certain schemes which are to be executed for purposes of preventing water-logging in future, and those schemes are so many that I cannot mention all of them There is a very big list here

भी नवल प्रभाकर: क्या मै जान सकता ह कि दिल्ली, जो कि एक केन्द्र प्रशासित क्षेत्र है, उसमे जो वाटर-लाग्ड एरिया है, उसके सम्बन्ध में ग्राप क्या कर रहे हैं?

Hafiz Mohammad Ibrahim: Arrangements are being made for removing water-logging and there is a scheme which is about to be taken up shortly

Shri S. M. Banerjec: May I know what amount has been sanctioned for U.P. by the Centre in this connection?

Hafiz Mohammad Ihrahim: not say what the exact amount 1. at this moment, but some money has been given to UP, also With them also there will be future correspon-

The Minister of Food and Agriculture (Shri A. P. Jain): May I give a little information on this question?

Mr. Speaker: Both the hon. Ministers come from UP Why should the Aon. Members feel that U.P. is being left down?

Shri Vajpayee: U.P. has been Reglected.

भी स्यागी: चिराग तले ग्रंधेरा ।

Shri Braj Raj Singh: So Ministers come from U.P. That Why U.P. is being neglected.

Shri A. P. Jain: A few schemes for combating water-logging in Western districts of U.P. have been included in the State Plan for 1959-The Centre has made allocation Which was asked for by the State Government, and I think it is about Rs 20 lakhs

Guna-Ujjain Rail Link

Shri T. B. Vittal Rao: Shrì Khadiwala: Shri K. B. Malvia:

Will the Minister of Railways be Pleased to refer to the reply given to Starred Question No. 827 on the 2nd September, 1958 and state:

- (a) whether consultations with the Planning Commission about taking up of the construction of Guna-Ujjain Rail link have since concluded;
- (b) if so, whether any firm and final decision has been arrived at; and
- (c) if so, the nature of the decision? The Deputy Minister of Railways (Shri S V Ramaswamy): (a) and (b). Yes. Sir
- (c) The Hon. Mcmbers may kindly await the presentation of the Rail-Why Budget due day after tomorrow.

Shri T. B. Vittal Rao rose-

Mr. Speaker: The hon Minister Will refer to this in the Railway Budget.

Shri T. B Vittal Rao: What is the specific answer? He must say 'Yes' or 'No'. Why should we have to refer to the Railway Budget which is going to be presented two days later?